

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-24/2003/1514/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Dr.Manash Baruah,
Presiding Officer/Member,
M.A.C.T., Nalbari

Dated Guwahati the th 16 March, 2022.

Sub: Station leave permission.

Ref:- Your letter No. MACT/N/80, dtd 16.03.2022

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, with official vehicle, at own cost, from the evening of 17.03.2022 till the morning of 21.03.2022**, has been granted. The District and Sessions Judge, Nalbari and in her absence the in-charge District & Sessions Judge, Nalbari shall remain in charge of your Court and office during your absence.

Yours faithfully,

Sdt

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-24/2003/1515-16/A, dated , 16-03-2022

Copy to:

1. The District and Sessions Judge, Nalbari.
2. The Project Manager, Gauhati High Court.

Sdt
16/3/22
JT. REGISTRAR (VIGILANCE)